

further stipulates that no child who has completed 14 years or an adolescent shall be required or allowed to work in any factory unless a certificate of fitness is granted to him. Employment of children who have completed 14 years and adolescents in factories is not prohibited except in dangerous processes or operations to be so notified under the Act by the State Governments. The Act is administered by the State Governments/Union Territory Administrations.

Setting up Industries in Assam

7831. SHRI BHUBANESWAR BHUYAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether there is any plan to set up new industries in Assam with a view to bring this border State at par with other industrially developed States of India;

(b) if so, the proposed factories and industries and the names of the places, and whether they are under public sector or under the private sector or under both, alongwith the availability of raw materials like petrochemicals and their allied products; and

(c) the expected dates by which each of the proposed factories and industries would be set up and start production of synthetic fibre and threads such as nylon, terene, plastics and coal tar etc.?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) FERTILIZER : A new fertilizer plant with a total annual capacity of 150 thousand tonnes of nitrogen is under construction at Namrup in Assam in the public sector. This plant is owned by M/s Hindustan Fertilizer Corporation, a public sector undertaking of Govt. of India.

PETRO-CHEMICALS : A petro-chemical plant under Bongaigaon Refinery & Petrochemical Limited is under construction.

Assam Industrial Development Corporation holds a letter of intent for manufacture of phthalic anhydride.

CHEMICALS : M/s. Union Carbon Black, Gauhati, have been granted letter of Intent for manufacture of 12,500 TPA of Carbon Black.

This is in the private sector. Implementation will be taken up after the issue of Industrial Licence. M/s. Assam Industrial Development Corporation, a state Government Undertaking, was also granted a letter of Intent for substantial expansion for the manufacture of Methanol from the present licenced capacity of 7000 tonnes per annum to 25000 tonnes per annum.

(c) Fertilizer plant is expected to go into commercial production by May, 1985, Xylenes by December, 1983, DMT by June 1984 Polyester Staple Fibre by April, 1986. The Plants of M/s. Union Carbon Black and Assam Industrial Development Corporation would be implemented after the issue of industrial licence.

Guidelines to State Electricity Board to Revise and Rationalise Tariff Structure

7832. SHRI AJIT BAG : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the Centre has issued guidelines to the State Electricity Boards to revise and rationalise the tariff structure;

(b) whether it is also a fact that the Centre has suggested for replacement of the existing flat tariff rate system applicable to agricultural consumers by a metering arrangement;

(c) if the answers to (a) and (b) above be in the affirmative, how far the Centre's guidelines have been implemented; and

(d) which are the State Electricity Boards to whom such guide lines have been issued?